

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL NO. 116 OF 2015 &
IA NOs. 192 & 202 OF 2015**

Dated: 27th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Gail (India) Ltd.

Versus

...Appellant(s)

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Saurav Agrawal
Mr. Sumit Kishore
Mr. Anand K. Ganesan
Ms. Aparna Vohra for R-1

ORDER

Learned counsel for the respondent seeks four weeks time to file reply. He may file reply on or before 24.06.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 08.07.2016 after serving copy on the other side.

List the matter on **19.08.2016.**

(B.N. Talukdar)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson